

Name of the Corporate Debtor: Vijaygroup Housing Private Limited; Date of Commencement of CIRP: 30-09-2022; List of Creditors as on: 26-06-2023; Name of IP: Prakash V Kukreja; Process Number: 1; Last 5 digit of registration number: 13990

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	187	483630403	140	293936042	7.29			189694361	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	3506589474	2	3506589474	86.93			0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	3099770320	2	229118149	5.68			2870652171	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	9	3843652	0	0	0.00			3843652	Annexure 6
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	103736282	3	3937954	0.10			99798328	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0		0	0	0.00				NA
Total		218	7197570131	147	4033581619	100.00		0	3163988512	